| Sl. No. | Year | Number of girls sent outside the State | |
|---------|------|--|--|
| 5. | 2013 | 24 | |
| Total | | 32 | |

(c) and (d) During investigations, involvement of illegal placement agencies is also investigated as per provisions of law.

Amending Article 371(d)

2775. SHRI C. M. RAMESH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any request from the Chief Minister of Andhra Pradesh has been received in the Ministry to amend Article 371(d) with regard to the issue of local and non-local;
 - (b) if so, the details of the request; and
 - (c) the action taken by the Ministry so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) to (c) Yes, Sir. A proposal to amend the orders of President of India for Para (4) (Regulation of Admission) of 1974 and Para (7) (Organisation of local cadres and regulation of direct recruitment) Order of 1975 has been received from the State Government of Andhra Pradesh. The proposal is under examination.

Financial assistance to Tamil Nadu in wake of floods

2776. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that heavy rains lashed Tamil Nadu recently and more particularly Chennai and adjoining areas;
 - (b) if so, the details thereof;
- (c) whether Government has decided to give any relief/financial assistance to the State of Tamil Nadu; and
- (d) if so, the details of the financial assistance vis-à-vis demand from the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (d) As per the information received from the State

Unstarred Questions

Government, based on their preliminary assessment, 406 humans lives lost, 7351 cattle lost and 1.72 lakh huts have been reported damaged due to recent heavy rains/ floods of 2015 in the State including Chennai and adjoining areas.

In order to support the affected people of the State, the Government of India had released assistance of ₹ 388.42 crore (₹ 133.795 cr. + ₹ 254.625 crore), in advance, from SDRF and ₹ 552.00 crore from Special Assistance of Central Plan Schemes to Tamil Nadu on 23rd November 2015. In addition, an amount of ₹ 1000 crore (₹ 866.31 cr. + 133.69 cr.) released from NDRF to the State Government on 3rd December 2015 and 16th December 2015 respectively, for immediate relief operations.

The Government of India has extended all possible assistance through deployment of the resources of Army, Indian Air Force, Navy, National Disaster Response Force (NDRF) for search and rescue operations, and provision of relief and rescue material including food, water, medicines etc. to the Tamil Nadu Government during the disaster response phase.

Rise in naxalite activities

2777. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that naxal activities are on the rise in the country;
- (b) if so, the details thereof;
- (c) whether it is also a fact that many naxalites have surrendered;
- (d) if so, the year-wise, details thereof, during each of the last two years and this year;
 - (e) whether Government has introduced any scheme to rehabilitate them;
 - (f) if so, the details thereof and if not, the reasons therefor, and
 - (g) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY): (a) and (b) No, Sir. The Left Wing Extremism (LWE) activities have shown a declining trend since 2011. The year-wise details numbers of LWE incidents and resultant deaths are as follows:

| Year | Incidents | Deaths |
|------|-----------|--------|
| 2011 | 1760 | 611 |
| 2012 | 1415 | 415 |